

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 122
CA(CAA)-95(PB)/2019

IN THE MATTER OF:

Gunny Auto & Finance Pvt. Ltd. and
Shiraj Marketing Pvt. Ltd.

..... Petitioners/Applicant

Under Section 230-232

Order delivered on 25.07.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

Mr. Anjani Kumar, CS

ORDER

Arguments heard. Order reserved.

Sd/-

(M.M.KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

25.07.2019
Aarti Makker